NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-III

(IB)-435/ND/2017

IN THE MATTER OF:

PK Industries (P) Limited

.. PETITIONER

SECTION:

Under Section 10 of IBC Code, 2016

Order delivered on 22.1.2018

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant

For the Respondents

. .

ORDER

None appears for the petitioner.

Post the matter on 01.2.2018.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 22.1.2018